## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017 APPEAL NO. 240 OF 2015 APPEAL NO. 241 OF 2015 AND APPEAL NO. 203 OF 2015

Dated: 26<sup>th</sup> July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

Appeal No. 239 OF 2015 & IA No. 885 OF 2017

Appeal No. 240 OF 2015

Appeal No. 241 OF 2015

#### In the matter of:

Indian Wind Power Association .... Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corporation Ltd. & .... Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. S. Vallinayagam for R-1

#### **APPEAL NO. 203 OF 2015**

#### In the matter of:

TANTRANSCO Ltd. & Ors. .... Appellant(s)

Versus

M/s Indian Wind Power Association & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan for R 1

Ms. Raveena Dhamija for R-2

### <u>ORDER</u>

List these matters for hearing on <u>17.09.2018</u>, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/js